

I

Ms S.P. Mohanty
P. & L. Leave

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 793 1994

Palla Sonashalem..... Applicant (s)

Union of India..... Versus Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		Register S/ Registration.	I.P.O. of 15/12/94 is filed. H 26.12.94
2	3.1.95.	Shri S.P. Mohanty wishes to withdraw this original application. I.P.O. be returned to him. He may reagitate his grievance, fax if so advised. S/ Member (Admn.)	In this application aps 19, the applicant has challenged the selection of P-4 for the post in CDRM. H 26.12.94

For Registration

S/
Registration

Registration